

**GOVERNMENT OF INDIA
MICRO, SMALL AND MEDIUM ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:1728
ANSWERED ON:01.12.2011
TRADITIONAL INDUSTRIES
Gorakhnath Shri

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has conducted any study in respect of conditions of traditional industries and workers working therein;
- (b) if so, the details thereof;
- (c) the action taken to improve the condition of these industries and workers working therein;
- (d) whether the Union Government has received any request from different State Governments to set up more clusters of the traditional industries in the country;
- (e) if so, the details thereof including Uttar Pradesh, State-wise; and
- (f) the time by which these clusters are likely to be set up alongwith the amount allocated for this purpose?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VIRBHADRA SINGH)

(a)to(c): No study as such on conditions of traditional industries and workers has been conducted by the Ministry of Micro, Small and Medium Enterprises in the recent past. However, the Ministry is implementing various schemes to assist and develop traditional industries and improve the condition of workers. In particular, it is implementing a cluster-based scheme named Scheme of Fund for Regeneration of Traditional Industries (SFURTI) through the Khadi and Village Industries Commission (KVIC) and the Coir Board. Under this scheme, 29 khadi, 50 village industries and 26 coir clusters are being provided improved equipments, common facilities centres, business development services, training, capacity building, design and marketing support and exposure visits etc. to make traditional industries competitive and sustainable. As part of the process of implementation of SFURTI, a diagnostic study is carried out for each of the identified clusters and an action plan is drawn up for implementation.

(d)to(f): No specific proposal for more traditional industries clusters has been received from any State Government as such.